

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 169 of 2014

Dated : 27th October, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Green Energy Association ...Appellant(s)

Versus

**Maharashtra Electricity Regulatory Commission ...Respondent(s)
& Anr.**

Counsel for the Appellant(s): Mr. M. G. Ramachandran
Ms. Poorva Saigal
Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
for R-1
Ms. Puja Priyadarshini for R.2

ORDER

Mr. Buddy A. Ranganadhan, the learned counsel for the State Commission has already filed the reply. The learned counsel for the Respondent No.2 seeks some more time to file the reply. Accordingly, she is directed to file the same on or before 04.11.2014 after serving copy on the other side.

Post the matter on **11.11.2014.**

**(Rakesh Nath)
Technical Member
ts/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**